

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Date: 06-03-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.176 of 2017 (SZ)	M/s. Tappal Flour Mill Rep.,by Proprietor, T.Zakeer Kurnool District Vs State of Andhra Pradesh, Rep.,by its Principal Secretary, Environment Forest Science & Technology, Guntur District and others	M/s. P.Venkaiah Naidu Syed Sadiq & Associates Counsel for Applicant M/s. H.Yasmeen Ali for R1,R2,R5 M/s. T.Sai Krishnan for R3, R4	05-04-2019
2	Application No. 208 of 2017 (SZ)	John Wesley Kancheepuram District And 2 others Vs State Level Environment Impact Assessment Authority Tamil Nadu Rep.,by its Director and Member Secretary and 6 others	M/s. R & P Partners Counsel for Applicant M/s.Syed Nurullah Sheriff for R1 M/s. H. Yasmeen Ali for R2 & R3 M/s. R.Parthasarathy for R4 M/s. P.Srinivas for R5,R6 M/s. Surya Prakash for R7	05-04-2019
3	Application No.236 of 2017 (SZ)	C.Sivakumar Thoraimangalam Perambalur Vs The State Level Environment Impact Accessing Authority, Rep.,by Member Secretary, Chennai and another	M/s.K.R.Krishnan Counsel for Applicant M/s. Me.Saraswathy for R1 M/s.E.Manoharan for R2	05-04-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.217 of 2017(SZ)	Kamarudheen Ernakulam District Vs The Kerala State Pollution Control Board Through its Chairman, Thiruvananthapuram Kerala and others	M/s. Kamaleshkannan Counsel for Applicant M/s. Rema Smirithi.V.K for R1 M/s.Suvitha for R2 M/s.Gupta & Ravi for R3	05-04-2019

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar I/C